

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 2368
TO BE ANSWERED ON 19/12/2025

RURAL DEVELOPMENT IN JAMMU AND KASHMIR

2368 Shri Gulam Ali:

Will the Minister of Rural Development be pleased to state:

- (a) the Panchayat-wise number of beneficiaries with names covered under National Social Assistance Programme (NSAP) and Pradhan Mantri Awaas Yojana – Gramin (PMAY-G) in Jammu & Kashmir (J&K), details thereof; and
- (b) the district-wise details of PMGSY road projects sanctioned, executed and completed in J&K during the last five years including road length, scope, commencement dates and approved timelines, in case of delays, the name of roads and causes of delays, details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)

(a): National Social Assistance Programme (NSAP) is a social security programme for the most vulnerable persons of society living below poverty line, both in rural and urban areas. Under the programme, the old aged, widows, and divyangjans belonging to Below Poverty Line (BPL) and fulfilling eligibility criteria prescribed in the NSAP guidelines, are provided financial assistance, in the form of pension, ranging from Rs.200/- to Rs.500/- p.m. and in the case of death of the breadwinner of such family, a lump sum assistance of Rs.20,000/- is given to the bereaved family. NSAP caters to 3.09 crore BPL beneficiaries with a scheme-wise ceiling/ cap for each State/UT on the number of beneficiaries. The number of beneficiaries as per ceiling/cap under NSAP in the Union Territory of Jammu & Kashmir is 1,50,937. Ministry of Rural Development (MoRD) releases funds under NSAP to UT of J&K on the basis of number of eligible beneficiaries whose database has been digitized on NSAP-PPS (National Social Assistance Programme - Pension Payment System) portal or State cap of number of beneficiaries, whichever is less. Thereafter, pensions are disbursed to beneficiaries at district/panchayat level by the UT.

In order to achieve the objective of "Housing for All" in rural areas, MoRD is implementing Pradhan Mantri Awaas Yojana- Gramin (PMAY-G) with effect from 1st April 2016 to provide assistance to 4.95 crore eligible rural households with basic amenities by March 2029. The Central targets under PMAY-G are directly allocated to the State/UT considering the State/UT as a unit. Further, allocation of these targets to district, block and Gram panchayat is done by the respective State/UT Governments. Sanction of houses to the beneficiaries is also to be done by the States for which the Ministry regularly follows up with them. Under PMAY-G,

AwaasSoft, has been developed for tracking performance of States/UTs till Gram Panchayat level under the scheme. The district/block/Gram Panchayat level data related to houses allocated, sanctioned and completed and funds transferred to beneficiaries can be seen at the programme website at pmayg.dord.gov.in>AwaasSoft---->Reports---->Houses progress against the target financial year.

The Union Territory of Jammu & Kashmir has been allocated a target of 3,36,498 houses against which the UT has sanctioned 3,34,706 houses and completed 3,20,417 houses .

(b): During the last five years i.e from FY 2020-21 to 2024-25, a total of 223 roads (1752.118 km) and 66 bridges have been sanctioned while 1474 roads (8640 km) and 140 bridges have been completed under various verticals of PMGSY in the UT of J&K.

The timeline for completion of PMGSY-I (except Chhattisgarh) has ended on March 2025. The timeline for completion of pending works of PMGSY-I (Chhattisgarh only), PMGSY- II, RCPLWEA and PMGSY-III has been extended upto March 2026. As reported by the UT of J&K, the works which have gone beyond stipulated time of completion are primarily due to the following reasons:

- Land disputes and land acquisition issues.
- Court cases.
- Forest clearance requirements
- Structure compensation matters
- Utility shifting
- Limited working season in snow-bound areas of Jammu & Kashmir.
- Delays due to non-completion of Stage-I Roads and LSBs affecting Stage II construction.
- Contractual issues.

The district-wise, road-wise details of works sanctioned to the UT of J&K during the last five years under various interventions/verticals of PMGSY can be accessed at pmsgsy.dord.gov.in ->Proposals->Statewise List of Roads.
